

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 381-382 OF 2006

CHAIRMAN, AIRPORT AUTHORITY OF INDIA Appellant (s)

VERSUS

ECIL RAPISCAN LTD. & ORS. Respondent(s)

(With appln(s) for permission to file additional documents and prayer for interim relief)

Date: 30/10/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE S.A. BOBDE

For Appellant(s) Mrs.Rachana Joshi Issar,Adv.(Mentioned)  
Ms. Ambreen Rasool,Adv.  
Mr. Aiswarya Kaushik,Adv.

For Respondent(s) Mr. Arun K. Sinha,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List after two weeks.

(O.P. Sharma)  
Court Master

(M.S. Negi)  
Court Master